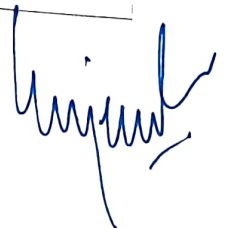


**OFFICE OF CHIEF METROPOLITAN MAGISTRATE,
CENTRAL DISTRICT: DELHI.**

DUTY ROSTER FOR THE MONTH OF DECEMBER- 2020.

The following Ld. Metropolitan Magistrates (Reliever), Central District shall work as MM (Reliever) on the dates mentioned against their names, as given in the table below.

Sl. No.	Name of Ld. MMs	Day of Duty
1	Sh. Sahil Gupta, MM (Reliever)	01-12-2020 06-12-2020 11-12-2020 16-12-2020 21-12-2020 26-12-2020 31-12-2020
2	Ms Shivangi Vyas, MM (Reliever)	02-12-2020 07-12-2020 12-12-2020 17-12-2020 22-12-2020 27-12-2020
3	Sh. Apoorv Gupta, MM (Reliever)	03-12-2020 08-12-2020 13-12-2020 18-12-2020 23-12-2020 28-12-2020
4	Sh. Bhavaya Karhail, MM (Reliever)	04-12-2020 09-12-2020 14-12-2020 19-12-2020 24-12-2020 29-12-2020
5	Ms. Devanshi Janmeja, MM (Reliever)	05-12-2020 10-12-2020 15-12-2020 20-12-2020 25-12-2020 30-12-2020



01. The Metropolitan Magistrates (Reliever) shall look after the work of the link duty, TIP, Inquest Proceedings, recording of Statement Under Sec. 164 Cr.P.C. besides administrative duties as per order No. 71/DHC/Gaz./G-7/VI.E2(a)/2020 dated 18-11-2020.

Remarks:-

A. The Metropolitan Magistrates (Reliever) deputed as Metropolitan Magistrate (Reliever) shall not be allowed to avail leave on the day of their duties in any circumstances. Metropolitan Magistrate (Reliever) may only be allowed to change their day of duties on mutual exchange basis with their Link MM (Reliever) well in advance. If the Metropolitan Magistrate (Reliever) is not available on any day of his/her duty due to some inevitable reasons, then his/her link MM (Reliever) shall perform the duty in his/her place.

(GAJENDER SINGH NAGAR)

CMM, CENTRAL DISTRICT, THC, DELHI.

No. 14165-14216...CMM/Central/DR/Reliever MM/2020 Dated: 27/11/2020

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi).
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
04. The Ld. CMMs, all districts, Delhi/New Delhi
05. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
06. The Administrative Civil Judges, all District, Delhi/New Delhi.
07. The ACMMs/ MMs, Central District, THC & Railway Courts, Delhi
08. The Principal Magistrates, JJB-I to III, Delhi/New Delhi
09. The Director of Prosecution, Tis Hazari Courts, Delhi.
10. The Commissioner of Police, Delhi & DCsP (North, Central & West District), Delhi.
11. The I G Prison, Tihar Jail, Delhi/New Delhi
12. The Secretaries Bar Associations, THC/PHC/KKD/ Rohini, Dwarka & Saket Courts, Delhi
13. The Nazarat Branch & Filing Section O/o Ld. District & Sessions Judge (HQ) Delhi.
14. The A.O. (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, Tis Hazari Courts, Delhi.
16. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/Lock Up Incharge, Tis Hazari Courts, Delhi.
17. For uploading on Central Web-site through LAYER
18. The video conferencing R. No. 16, Tis Hazari Courts, Delhi.
19. The Cash Branch, Tis Hazari Courts, Delhi.
20. Reader to CMM, Central District, Delhi.
21. The Dealing Assistant (Leave), Judicial Branch and Administration Branch-I,II & III, Central, THC, Delhi.
22. Office file.

(GAJENDER SINGH NAGAR)

CHIEF METROPOLITAN
MAGISTRATE (CENTRAL)
DELHI